

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

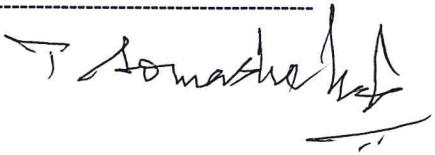
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/ BB/2017	-	For settlement/ compromise	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

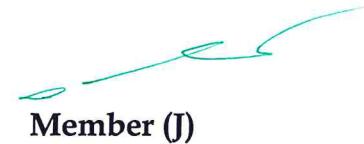
1. Dr. T. Somashankar Petitioner 
94811 35419

ORDER

Counsel for Petitioner is present. He reported that Corporate Debtor has paid the money and he will report to the Tribunal on the next hearing date. List it on 19.03.2018.



Member (T)



Member (J)